

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**RP NO. 09 OF 2018 AND IA NO. 1422 OF 2018 IN**  
**(RP) DFR NO. 3023 OF 2018**

Dated : **3<sup>rd</sup> December, 2018**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Surat Municipal Corporation**

**.... Petitioner (s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganeshan  
Mrs. Swapna Seshadri  
Ms. Pyoli

Counsel for the Respondent(s) : Ms. Nehul Sharma for R-1  
  
Ms. Deepa Dhawan  
Mr. Hardik Luthra  
Mr. Chetan Bundila  
Mr. Ravindra Chile for R-2

**ORDER**

At the request of learned counsel appearing for the parties, post this matter on **14.12.2018** before the Bench presided over by Hon'ble Mr. Justice N.K. Patil consisting of Hon'ble Mr. Justice N.K. Patil and Hon'ble Shri S.D. Dubey, Technical Member before Court – II after obtaining necessary orders from Chairperson, APTEL.

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/bn*

**(Justice N. K. Patil)**  
**Judicial Member**